

SPECIAL BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1237(KB)2018
IA(I.B.C)/293(KB)2023, IA(I.B.C)/913(KB)2022,
IA(I.B.C)/842(KB)2023, IA(I.B.C)/294(KB)2023,
IA(I.B.C)/1008(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

| | |
|------------------|---------------------------------------|
| IN THE MATTER OF | BENI GOPAL SINGH VS EMC LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

For the Resolution Professional

Mr. Joy Saha, Sr. Adv.

Mr. Saptarshi Mandal, Adv.

Mr. Keshav Tibarewalla, Adv.

For the Powergrid Corporation in IA 913/KB/2023

Mr. Aritra Basu, Adv.

Mr. Tirthankar Nandi, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before regular Bench on **08.06.2023**.

IA(I.B.C)/294(KB)2023

3. This IA has been filed by RP placing on record progress report. Progress report at page 7. This IA is accompanied by an affidavit of RP at page 227. Progress report is taken on record. This IA is accordingly allowed and disposed of.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**